

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Tuesday THE 21st Day Of January 2025
COURT HALL NO.4 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE S VISHWAJITH SHETTY

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU			
<u>NON-COMPLIANCE OF OFFICE-OBJNS FOR 1ST TIME</u>			
1	CRL.P 13545/2024 (482(Cr.PC) / ON OFFICE OBJN 528(BNSS),) A/W COUNSEL SUBMISSION A/W OFFICE NOTE	PET: AXIS BANK LTD UNNIKRISHNAN M	RES: THE STATE OF KARNATAKA AND OTHERS SPP SD
2	CRL.P 14032/2024 (439(Cr.PC) / (AS PER R(J) 483(BNSS),) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE	PET: SRI GOPALARAJ K V @ GOPI NANJUNDA SWAMY	RES: THE STATE OF KARNATAKA SPP SD
3	CRL.P 14325/2024 (439(Cr.PC) / (AS PER R(J) 483(BNSS),) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE	PET: SRI PRAVEEN M ASHOKA T	RES: STATE OF KARNATAKA SPP SD
<u>ORDERS</u>			
4	CRL.P 10814/2024 (482(Cr.PC) / REG: AWAITING OF 528(BNSS),) POLICE REPORT WITH REGARD TO SERVICE OF NOTICE TO R2	PET: A PANDARINATH AMBAJI RAO NAJRE	RES: THE STATE OF KARNATAKA AND OTHERS HCGP FOR R1
5	CRL.P 12710/2024 (439(Cr.PC) / (VIDE R(J) 483(BNSS),) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE	PET: ERAIAH PRATHEEP K C	RES: THE STATE OF KARNATAKA HCGP

COURT HALL NO :22

- 6 CRL.P 12711/2024 (439(Cr.PC) / PET: JATHIN R RES: THE STATE OF
(VIDE R(J) 483(BNSS),) GANGADHAR KARNATAKA AND OTHERS
CIRCULAR NO. NIKHITHA
24/24 DTD: HCGP FOR R1
7/2/24) V/O DTD: 9/12/24,
A/W OFFICE NOTE NOTICE TO R2 H/S
(DATE) R2 - MANJULA C
- Connected With
- 6.1 CRL.P 13214/2024 (439(Cr.PC) / PET: KUSHAL. N RES: THE STATE OF
(VIDE R(J) 483(BNSS),) PRAVEEN KUMAR R KARNATAKA
CIRCULAR NO.
24/24 DTD: HCGP
7/2/24)
A/W OFFICE NOTE
- 7 CRL.P 13573/2024 (439(Cr.PC) / PET: MR. PANDIYAN @ RES: THE STATE OF
(VIDE R(J) 483(BNSS),) KOTTE KARNATAKA
CIRCULAR NO. PALLAVA R
24/24 DTD: HCGP
7/2/24)
A/W OFFICE NOTE
- 8 CRL.P 13669/2024 (439(Cr.PC) / PET: SRI YOGESH RES: STATE OF
(VIDE R(J) 483(BNSS),) ACHARYA KARNATAKA
CIRCULAR NO. JAYANTHA POOJARY
24/24 DTD: HCGP
7/2/24)
A/W OFFICE NOTE
- 9 CRL.P 13677/2024 (439(Cr.PC) / PET: V. CHETHAN RES: THE STATE OF
(VIDE R(J) 483(BNSS),) CHANDRASHEKARA K A KARNATAKA
CIRCULAR NO.
24/24 DTD: HCGP
7/2/24)
A/W OFFICE NOTE
- 10 CRL.P 13714/2024 (439(Cr.PC) / PET: SMT NAGAMMA RES: STATE BY
(AS PER R(J) 483(BNSS),) SUDHARSHAN L HCGP
CIRCULAR NO.
24/2024 DTD
07.02.2024)
A/W OFFICE NOTE
(DATE)
- 11 CRL.P 13861/2024 (439(Cr.PC) / PET: SANTHOSHA V RES: THE STATE OF
(VIDE R(J) 483(BNSS),) NARAYANASWAMY K N KARNATAKA AND OTHERS
CIRCULAR NO.
24/24 DTD: HCGP FOR R1
7/2/24)
A/W OFFICE NOTE
REG: AWAITING
SERVICE OF
NOTICE IN R/O R2
(DATE)

COURT HALL NO :22

12 CRL.P 14347/2024 (438(Cr.PC) / PET: SRI MUNIYA RES: STATE OF
(AS PER R(J) 482(BNSS),) BASAVANNA K .M KARNATAKA
CIRCULAR NO.
24/2024 DTD HCGP
07.02.2024)
A/W OFFICE NOTE
(DATE)

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